

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/386/ (IB)/2017
NAME OF THE PETITIONER(S) : GURMINDER SINGH
NAME OF THE RESPONDENT(S) : VCAN ACTIVE CARBON PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A-m-I L Anko	Counsel for PETITIONER	2
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ORDER

Counsel for petitioner present. No representation on behalf of the respondent.
Counsel for petitioner stated that the talks for settlement between the parties is in progress and prayed for time to make submissions. Time is extended at request.
Put up on 16.01.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc